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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1468/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

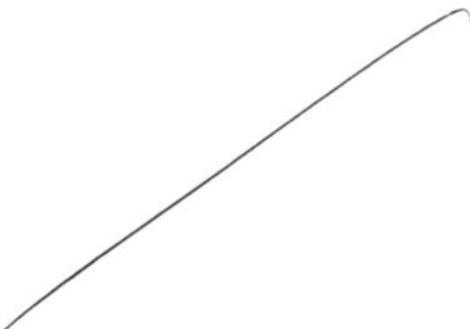
NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

Usher Eco Power Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

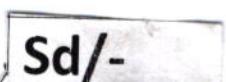
S. No.	NAME	DESIGNATION	SIGNATURE
②	Anil N. Nagargoje	Adv. for Petitioner	



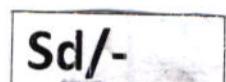
ORDER

CP No.1468/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel on the ground that the matter is likely to be
settled, list this matter on 9.1.2018.



V. NALLASENAPATHY
Member(Technical)



M. K. SHRAWAT
Member (Judicial)